

DIVISION BENCH
COURT - I

O-211

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

APPEAL/83(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 05TH FEBRUARY 2024, 10:30 A.M

IN THE MATTER OF	INCOME TAX OFFICER VS THE REGISTRAR OF COMPANIES WEST BENGAL (SHRISTI ENGINEERING WORKS ADVISORS PRIVATE LIMITED)
UNDER SECTION	SEC 252 (1) - BY GOVERNMENT BODY

Appearances (via video conferencing/physically)

Mr. S.K. Tiwari, Adv. : For Appellant
Mr. Jayesh Choradia, Adv.

Mr. M.K. Barua, DROC, WB : For RoC

ORDER

1. Ld. Counsel for the appellant present. Mr. M.K. Barua, DRoC, WB present.
2. When this Appeal was taken up for hearing, Mr. M.K. Barua appearing for the Office of RoC states that the Office of RoC has no objection if this appeal is allowed. This statement is taken on record.
3. Heard. **Reserved for orders.**

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**